

morning supplies" appearing in the Hindustan Times of 3 February, 1987 according to which 700 employees of the Super Bazar, New Delhi went on a two hour strike ; and

(b) if so, what are the demands of the employees and the action taken to meet the same ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) Yes, Sir.

(b) The Cooperative Store Ltd., New Delhi (popularly known as Super Bazar) has informed that the demands of the employees are as under :—

- (i) To stop new recruitment and to regularise the service of temporary workers employed upto 20-1-87.
- (ii) Grant of Interim Relief of Rs. 500/- per month to all employees with effect from 1-1-85.
- (iii) To extend all the benefits as recommended by the Fourth Pay Commission to the employees of Super Bazar with effect from 1-1-86.
- (iv) To immediately reinstate Shri Subhash Shankar Dubey without any preconditions.

The Super Bazar has informed that the demands of the employees are being examined and negotiations with their representatives are in progress.

[*Translation*]

Cities to be provided with S.T.D. Facilities during 1987

60. SHRI DILEEP SINGH BHURIA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of cities in the country proposed to be provided with S.T.D.

facilities from January, 1987 to December, 1987 ; and

(b) the number of cities in Madhya Pradesh proposed to be covered under this scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV) : (a) 451 cities in the country are having STD facility as on 31-12-86. 60 more cities in the country are proposed to be provided with STD facility from January, 1987 to December, 1987.

(b) 17 cities in Madhya Pradesh are already having STD facility as on 31-12-86. 8 more cities in Madhya Pradesh are proposed to be provided with STD facility from January, 1987 to December, 1987.

[*English*]

Violation of I.D.R. Act by Multi-National Cigarette Companies

61. SHRI RAM BHAGAT PASWAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that multinational cigarette companies have violated the provisions of I.D.R. Act by producing double the sanctioned capacity during 1986 ; and

(b) if not, the details of production of all multinational cigarette companies in India during 1986 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b) The approved capacities and the production reported by the companies for 1986, as per returns submitted by them to D.G.T.D., are given in the statement below.

Statement

Approved capacities and reported production during 1986, as per returns submitted to D.G.T.D. by companies having foreign equity participation cigarette companies.

S. No.	Name of the Company/Unit	Approved Capacity	Production during 1986 (Provisional) (in million pieces)
1.	M/s. ITC Limited, Bombay	7,700	3,447
2.	M/s. ITC Limited, Calcutta	4,800	3,546
3.	M/s. ITC Limited, Bangalore	19,000	13,002
4.	M/s. ITC Limited, Monghyr	6,800	6,277
5.	M/s. ITC Limited, Saharanpur	13,700	7,615
6.	M/s. Godfrey Phillips India Limited, Bombay.	8,000	3,355
7.	M/s. VST Industries, Hyderabad	25,600	13,600

Fuel efficient models of motor cars

62. SHRI S.G. GHOLAP : Will the Minister of INDUSTRY be pleased to state :

(a) the total number of motor cars in India, their yearly production and demand ;

(b) the number of motor cars in Delhi and Bombay respectively ;

(c) the progress of fuel efficient models of motor cars in India ; and

(d) the number of cars imported per year in India ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) As per publications—“Facts & Figures 1986”—of Automotive Component Manufacturers Association of India, estimated number of registered motor cars in the country as on March, 1986 was 1,414 300. The total production of motor cars during

the year 1985-86 was 102,904 Nos. A Sub-group appointed by the Government had estimated a demand, of 1,40,000 Nos. of passenger cars by 1989-90 in the country.

(b) In January, 1987, the number of registered motor cars in Delhi was 2,05,893, and in Bombay it was 2,13,671 Nos.

(c) In recent years, new models of fuel efficient motor cars have been introduced in the country.

(d) Quantity and value of import of various items including automobiles and their parts are being published in the ‘Monthly Statistics of the Foreign Trade of India, Vol. II-Imports’ copies of which are available in the Parliamentary Library.

Setting up Telephone Division at Kharagpur, West Bengal

63. SHRI NARAYAN CHOUBEY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have any proposal for setting up a telephone division at Kharagpur in West Bengal ;